

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1374(KB)2020
IA(I.B.C)/108(KB)2024,
IA(I.B.C)/1358(KB)2023,
IA(I.B.C)/88(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MAY 2024

IN THE MATTER OF	BIL INFRATECH LIMITED VS BIL INFRATECH LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Subodh Kumar Agrawal, CA] For the Liquidator
Ms. Pooja Agarwal, CS]

ORDER

1. Ld. Authorised Representative appearing on behalf of the liquidator present.
2. **IA(I.B.C)/108(KB)2024:**
 - a. This IA has been filed by the Liquidator to place on record the 4th Progress Report, which is placed at page nos. 7 to 198 of the application. This IA is supported by an affidavit which is placed at page nos. 3 to 6 of the application. The 4th Progress Report is taken on record, and this IA is accordingly **allowed and disposed of.**
3. **IA(I.B.C)/1358(KB)2023:**
 - a. None has appeared in this matter so far on several occasions. Therefore, it seems that the applicant has not interested to pursue its remedies as indicated in the prayer(s) in the application. Accordingly, this petition is **dismissed for non-prosecution.** File be consigned to record.
4. List the main CP along with IA for further consideration on **18.07.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**